

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2761

ANSWERED ON:30.03.2012

IMPLEMENTATION OF CENTRALLY SPONSORED SCHEMES THROUGH PANCHAYATS

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**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the role envisaged for State Governments in Centrally Sponsored Schemes which are implemented through panchayats;
- (b) the details of Centrally Sponsored Schemes being implemented in Madhya Pradesh; and
- (c) the names of areas/districts where the schemes are under implementation in Madhya Pradesh?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a), (b) & (c): Ministry of Panchayati Raj (MoPR) implements the Backward Region Grant Funds (BRGF) which is an Additional Central Assistance. Under BRGF, untied funds are given, for meeting critical gaps in local infrastructure and other development requirements, to Panchayats and Municipalities through State Governments. The objective of BRGF is to strengthen Panchayats and Municipal level governance and to improve the performance and delivery of critical functions assigned to Panchayats. Details of district-wise funds released to Madhya Pradesh under BRGF is annexed.

In addition, different Union Ministries administer different Centrally Sponsored Schemes (CSSs) to achieve different goals and objectives of the schemes. Each CSS has its own guidelines and criteria and is implemented in different areas. State Governments perform various roles, especially overall coordination and supervision in regard to these schemes.